

**REFERENCE TO THE REPORTED DELAY  
IN THE OPERATION OF VAYUDOOT  
SERVICE CONNECTING RAJAMUNDRY,  
VUAYAWADA AND WARANGAL TOWNS IN  
ANDHRA PRADESH AND THE NEED TO  
PROVIDE NIGHT LANDING FACILITIES AT  
VISHAKHAPATNAM AIRPORT**

SHRI KRISHNA MOHAN BHAMIDIPATI (Andhra Pradesh): Sir, the Ministry of Civil Aviation has taken a decision a year ago to operate Vayudoot service in Andhra Pradesh connecting important towns like Rajahmundry, Warangal and Cuddapah. In fact, the Indian Airlines some time ago had prepared a schedule to run a Vayudoot service from Madras to Visakhapatnam touching Vijayawada and Rajahmundry. And the decision of the Civil Aviation Department has not been implemented so far. I request the Government, through you, Sir, to take early action for the introduction of the Vayudoot service in Andhra Pradesh.

Secondly, Sir, Visakhapatnam is a very important town and it is a fast-growing industrial area. And the Indian Airlines is running a Boeing service from Hyderabad to Calcutta via Visakhapatnam. The Calcutta flight to Hyderabad reaches Visakhapatnam at about 3 o'clock. If it is delayed the flight has to fly over skipping of Visakhapatnam and reach Hyderabad. I request the Civil Aviation Department to take early action for providing night halting facilities at Visakhapatnam airport. I also request the Government to declare the Hyderabad airport as an international airport.

**HALF-AN-HOUR. DISCUSSION  
ON POINTS ARISING OUT OF THE  
ANSWERS GIVEN IN THE  
RAJYASABHA**

**(i) ON THE 21ST FEBRUARY, 1983  
TO UNSTARRED QUESTION 49, RE-  
GARDING PRODUCTION OF CRUDE  
OIL BY ONGC,  
AND**

**(ii) ON THE 28TH FEBRUARY, 1983,  
TO UNSTARRED QUESTION 781, RE-  
GARDING CRUDE  
PRODUCTION IN THE SIXTH PLAN  
PERIOD**

MR. DEPUTY CHAIRMAN: Now, I think we can take up the Half-an-Hour discussion.

SHRI SHRIDHAR WASUDEO DHA-BE (Maharashtra): Sir, this is a very curious position. I object to it. Today has been allotted for a discussion on the working of the Ministry of Rural Development. Half-an-Hour discussion is to come up at 6 o'clock. Why not we start the discussion on the Ministry of Rural Development now?

MR. DEPUTY CHAIRMAN: We have to adjourn by 6.30 p.m. today. The discussion cannot be completed before that. We can have it tomorrow also.

SHRI SHRIDHAR WASUDEO DHA-BE: It can begin today.

MR. DEPUTY CHAIRMAN: Now, half-an-hour discussion will be for only half an hour.

SHRI SHRIDHAR WASUDEO DHA-BE: How can it be Sir, for only half-an-hour? This is a very important matter.

SHRI VISHVAJIT PRITHVUIT SINGH (Maharashtra): Mr. Deputy Chairman Sir, I hope I will be allowed to have my full say.

MR. DEPUTY CHAIRMAN: Yes, within the time.

SHRI VISHVAJIT PRITHVUIT SINGH: Within half an hour?

MR. DEPUTY CHAIRMAN: No, within ten to twelve minutes. Then other will speak.

SHRI VISHVAJIT PRITHVUIT SINGH: Sir, I will take about 15 minutes.

Mr. Deputy Chairman, Sir, I am raising this discussion upon the very vital question of achievement of self-sufficiency in the production of crude oil. In this connection, I am asking the hon. Minister to give a reply to my three questions, namely, (1) what is the total projected requirement of crude oil by the end of the Sixth Five Year Plan? (2) What measures have been taken by the Government to achieve total self-sufficiency in this regard? and (3) By when is it estimated?